

OA 14/14/94

Register
24/2/98

Seen office report.
No RA filed despite
time given list OA
before Bench for
orders on 31.3.98.

~~Register~~

31.3.98

Hon'ble Mr. D.S. Baweja, A.M.

Hon'ble Mr. J.P. Sharma, J.M.

Shri YN Rai, proxy counsel to Shri BN Singh,
counsel for the applicant is present. He makes a prayer
that the applicant is no longer interested in pursuing
the matter and makes a ~~new~~ ^{new} ~~permission~~ ^{to} ~~withdrawal~~ ^{of} of the
OA as not pressed. Keeping in view this prayer, the
OA is dismissed as not pressed.

2. The stay order granted on 22-9-1994 is hereby
vacated.

J
Member (J)

D. Baw
Member (A)

Dube/